

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6059**

**TO BE ANSWERED ON THE 11<sup>th</sup> APRIL, 2017/CHAITRA 21, 1939 (SAKA)**

**SETTING UP ANTI HUMAN TRAFFICKING UNITS**

**6059. DR. MANOJ RAJORIA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is making efforts to establish Anti Human Trafficking Units (AHTUs) in each district of the country;**
- (b) if so, the number of established AHTUs, State/UT-wise; and**
- (c) the other initiatives taken by the Government to effectively check human trafficking?**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) : The Ministry of Home Affairs provides financial assistance to States for setting up Anti-Human Trafficking Units (AHTUs) at district level.**

**(b): A Statement indicating the number of AHTUs set up in various States is at Annex.**

**(c): 'Police' is a State subject and as such registration, investigation and prevention of crime of human trafficking is primarily the responsibility of State Governments. The Central Government supplements the efforts of State Governments by issuing advisories and guidelines from time to time. Training is also provided to State Police personnel in prevention and investigation of human trafficking. The Government of India has signed Memorandums of Understanding with Bangladesh and UAE on prevention of Human Trafficking.**

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**Number of AHTUs set up in various States with financial assistance from  
Ministry of Home Affairs**

<b>Sl. No.</b>	<b>States</b>	<b>Number of AHTUs</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>7</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>8</b>
<b>3</b>	<b>Assam</b>	<b>10</b>
<b>4</b>	<b>Bihar</b>	<b>14</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>8</b>
<b>6</b>	<b>Goa</b>	<b>2</b>
<b>7</b>	<b>Gujarat</b>	<b>15</b>
<b>8</b>	<b>Haryana</b>	<b>6</b>
<b>9</b>	<b>Himachal Pradesh</b>	<b>4</b>
<b>10</b>	<b>Jammu &amp; Kashmir</b>	<b>7</b>
<b>11</b>	<b>Jharkhand</b>	<b>8</b>
<b>12</b>	<b>Karnataka</b>	<b>9</b>
<b>13</b>	<b>Kerala</b>	<b>6</b>
<b>14</b>	<b>Madhya Pradesh</b>	<b>24</b>
<b>15</b>	<b>Maharashtra</b>	<b>12</b>
<b>16</b>	<b>Manipur</b>	<b>5</b>
<b>17</b>	<b>Meghalaya</b>	<b>3</b>
<b>18</b>	<b>Mizoram</b>	<b>4</b>
<b>19</b>	<b>Nagaland</b>	<b>4</b>
<b>20</b>	<b>Orissa</b>	<b>17</b>
<b>21</b>	<b>Punjab</b>	<b>8</b>
<b>22</b>	<b>Rajasthan</b>	<b>12</b>
<b>23</b>	<b>Sikkim</b>	<b>2</b>
<b>24</b>	<b>Tamil Nadu</b>	<b>12</b>
<b>25</b>	<b>Telangana</b>	<b>3</b>
<b>26</b>	<b>Tripura</b>	<b>2</b>
<b>27</b>	<b>Uttrakhand</b>	<b>7</b>
<b>28</b>	<b>Uttar Pradesh</b>	<b>35</b>
<b>29</b>	<b>West Bengal</b>	<b>7</b>
	<b>Total</b>	<b>261</b>